

[Print](#)**Defective Case Register from 2026-01-17 to 2026-01-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MSA/54116/2025	DEBASHIS NANDA	2026-01-17	Page No-87 repeated twice be corrected
2	D-ABLAPL/1283/2026	KHUSBU PANIGRAHI	2026-01-17	1. The relationship of the petitioner with her husband is not correctly mentioned in Cause Title and V.Nama. 2. The name of the Lower Court mentioned where the case is pending in Cause title does not tally with that of prayer portion.
3	D-WP(C)/2102/2026	RAJJEET ROY	2026-01-17	Page no.22 not filed.
4	D-CONTC/1672/2026	SHARMISTHA SAMAL	2026-01-17	Copy of the order dated 17.03.2025 passed in FAO No.807 of 2018 mentioned in the para-3 body of the petition appears to be wrong.
5	D-WP(C)/481/2026	NIRANJAN BISWAL	2026-01-17	Annex-10 not properly page marked in Index.
6	D-ABLAPL/1291/2026	DURGA PRASAD PRADHAN	2026-01-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. L.T.I. of the petitioners are not attested in V.nama
7	D-RVWPET/403/2026	NIRANJAN LENKA	2026-01-17	Put up for SR after filing of complete c. copy of impugned order
8	D-RVWPET/53459/2025	NIROD KUMAR SAHOO	2026-01-17	Period of Delay 9 days delay. 2.AU fee Rs 2.25/- to be paid. 3.Copy not served CGC 4.Provision of Law Partly incorrect. 5. C. copy of order not in proper place. 6. Neat copy of page no. 27-31,52-56 are to be filed.
9	D-CONTC/476/2026	ADV.	2026-01-17	i) page 27, 27 and 29 not legible.ii) Father name of the petitioner not mentioned in cause title.
10	D-CONTC/1170/2026	ADV	2026-01-17	i) CONTC no. not mentioned in prayer of the petition.ii) Page no. 8 not legible.
11	D-CONTC/55158/2025	ADV.	2026-01-17	COPY OF ORDER PASSED IN W.P(C) NO.13898/2021 BE FILED THEN PUT UP FOR SR
12	D-WP(C)/192/2026	ABINASH ROUTRAY	2026-01-17	Page no. 10 not neat and legible.
13	D-ABLAPL/1382/2026	AMULYA RATNA PANDA	2026-01-17	1. Complete FIR copy not filled.
14	D-CONTC/1175/2026	ADV.	2026-01-17	i) Page no. 2 missing.ii) paragraph no. not correct in Affidavit.iii) Page no. 7 not neat and legible.
15	D-ABLAPL/1473/2026	SURYAKANTA DWIBEDI	2026-01-17	1. In declaration under affidavit. no of paragraphs wrongly furnished. 2. Page no 19 20 not legible
16	D-ABLAPL/1441/2026	GAGAN BIHARI SINGH	2026-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
17	D-CONTC/1681/2026	ADV.	2026-01-17	Copy of the order dated 17.03.2025 passed in FAO No.807 of 2018 mentioned in the para-3 body of the petition appears to be wrong
18	D-CONTC/1683/2026	ADV.	2026-01-17	Non-compliance of the order dtd.23.06.2025 passed in 18217 of 2025 mentioned in the prayer portion appears to be wrong
19	D-ABLAPL/1347/2026	RABI NARAYAN MOHANTY	2026-01-17	1. Age not mentioned in affidavit.
20	D-WP(C)/632/2026	PRAKASH KUMAR MISHRA	2026-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. paragraphs not correct in declaration.
21	D-LAA/1883/2026	BHABANI SHANKAR RAYAGURU,SR.P.C	2026-01-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.Fee payable be furnished in the Appeal Memo. and in the I.A.2.Put up for further S.R after disposal of the said I.A for computing the period of limitation.
22	D-ABLAPL/1385/2026	BISWARANJAN DALAI	2026-01-17	1. Annexure-3 not attested
23	D-WP(C)/621/2026	ITISHREE TRIPATHY	2026-01-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page Nos-16 17 19 21 22 23 Are Not Legible
24	D-WP(C)/827/2026		2026-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of copy of the resolution vide annex-9 not correctly mentioned. Annex-18 not mentioned in the petition copy. Name of the petitioner not tally with cause title and affidavit. V. Nama not filed. Serial no-4 affidavit of the I.A not correctly mentioned.
25	D-ABLAPL/1475/2026	MRUTYUNJAY MOHANTY	2026-01-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. In Index, page marking not done correctly in respect of Annexure-1 2. Put up for S.r there after
26	D-CONTC/1923/2026	MAHENDRA KUMAR SAHOO	2026-01-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
27	D-WA/50682/2025	SOURAV SUMAN BHUYAN	2026-01-17	AU fee Rs 2.25/- to be filed. 2. Copy not served on CGC. 3. Status of the respondents not furnished. .
28	D-LAA/1585/2026	TANMAY MISHRA	2026-01-17	Put up for further S.R after disposal of the said I.As for computing the period of limitation.
29	D-ABLAPL/1381/2026	AMULYA RATNA PANDA	2026-01-17	1. Complete FIR copy not filled.
30	D-CMP/49680/2025	M. BALAKRISHNA RAO	2026-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Address of Petitioners No-3 to 8 not mentioned in the Petition
31	D-CONTC/54795/2025	SAPAN KUMAR LENKA	2026-01-17	Cause title of wp(c) (OAC) 313/2018 not filed. 2. Code Not indicated. i) wp(c) (OAC) no. 313/2018 not mentioned in Reference certificate. ii) For further S.R.
32	D-CMAPL/51875/2025	SURYA NARAYAN SATPATHY	2026-01-17	AU fee Rs 2.25/- to be paid. 2. copy not served in CGC 3. Provision of Law Incorrect. 4. Synopsis and date chart not filed. 5. Page mark not properly in index. 6. Petitioner nos. 4,10,11 and op. no. 5 in wp(c) are not made parties in CMAPL.
33	D-CMAPL/49570/2025	SATYAJIT PATTANAIK	2026-01-17	Period of Delay 509 days delay. 2. AU fee Rs Payable Rs- 2.25/- . Rs-2/- paid. Rs-0.25/- to be paid. 3. Code Incorrect. 4. Reference certificate not furnished
34	D-WP(C)/1080/2026	AMIYA KUMAR MOHANTY	2026-01-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D-CRLA/680/2026	BINAPANI TRIPATHY	2026-01-17	The name of counsels not mentioned in capital letters 1-Catagory of sentence awarded in default of fine u/s. 363/34 I.P.C. wrongly mentioned in entire I.As., 2 -R.I. 4 years awarded only 363/34 I.P.C. but it is mentioned as 363/34 I.P.C. with section 6 of POCSO. Act. in entire I.As., 3- Trial court case No. and place of trial court not mentioned in being aggrieved para.
36	D-ABLAPL/1466/2026	ANIRUDHA DAS	2026-01-17	1. Name of P.S wrongly furnished in cause title of the application. 2. H.C B.A M.W S Rs 50/- to be paid in V.Nama
37	D-WP(C)/2231/2026	RAGHUNATH DASMOHAPATRA	2026-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Welfare fund of rs.50/- not paid.
38	D-CRLMC/1489/2026	BIBHUDUTTA SURYAVANSHI	2026-01-17	1. Certified copy of annex-1 not filed.
39	D-ABLAPL/1463/2026	ANIRUDHA DAS	2026-01-17	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
40	D-ABLAPL/1472/2026	SATYA JEET ROUT	2026-01-17	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama
41	D-BLAPL/1667/2026	LAMBODOR ACHARI	2026-01-17	14-NOT PROPERLY INDEXED. 1. Paragraphs incorrectly mentioned in declaration of the Affidavit. 2. After page-82 one page not paginated.
42	D-FAO/1661/2026	ADAM ALI KHAN	2026-01-17	Period of Delay 15 DAYS
43	D-CRLMC/1239/2026	RAJKISHORE SWAIN	2026-01-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
44	D-CONTC/54810/2025	SAPAN KUMAR LENKA	2026-01-17	Code Not indicated. i) For further S.R. after filing of cause title of wp(c) (OAC) 314/2018 . ii) Wp(c) (OAC) no.314/2018 not reflected in reference certificate.

45	D-WA/1736/2026	AUROVINDA MOHANTY	2026-01-17	Period of Delay 5 days delay. 2. Code Incorrect. i) Synopsis and date chart not page mark in Index. ii) Year of the wp (c) wrongly mention in synopsis. iii) wp(c) no wrongly mention in date chart. iv) Good ground certificate not furnished. v) No authorization by other appellants to swear this affidavit.
46	D-CMAPL/49889/2025	ADV.	2026-01-17	Period of Delay 17 days delay. 2.AU fee Rs 2.25/- to be paid. 3. i) Reference certificate not correctly furnished. ii) Last page of c. copy not in proper place.
47	D-BLAPL/1467/2026	ABHISHEK DASH	2026-01-17	1.Paragraphs mentioned in the petition are not under the Affidavit. 2. Vernacular certificate is not furnished. 3. Page Nos 10 and 11 are not legible properly. 4. The name of the Lower Court mentioned in the petition does not tally with that of rejection order.
48	D-CRLA/708/2026	SUNIL KUMAR PANDA	2026-01-17	1. Court Fee Rs.6.00 not paid 2. AU fee Rs 18.15 payable, Rs.10.00 paid, D.C.Fees of Rs.8.15 to be paid on c.copy under Annex.-1 3. Receipt showing copy On vigilance counsel not filed 4. Appeal not properly addressed to the Hon Ble Court,
49	D-CMP/55264/2025	JAGAJIBAN PRADHAN	2026-01-17	3-AUTHENTICATION FEE IS DEFICIENT. Address of O.Ps No-2 8 10 and 27 not mentioned in the Petition
50	D-CRLMP/276/2026	BIJAYA KUMAR ROURAY	2026-01-17	1. Nomenclature not correctly furnished Sl. no.3 in Index. 2. Nomenclature of the Lower court not correctly furnished in cause title and para no.4.
51	D-CONTC/53040/2025	ADV	2026-01-17	Annexure-2 not legible.
52	D-ABLAPL/1345/2026	AMIYA KUMAR TARAI	2026-01-17	1. Date of disp. of in CRLM Cno. 3400/2016 in ref. certificate not tally with FIR details. 2. page no.13 not neat and legible
53	D-WP(C)/691/2026	SANDHYARANI PANI	2026-01-17	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 and 22 not neat.
54	D-CRLMP/1457/2026	NITYABRATA BEHURIA	2026-01-17	.Subject Code incorrectly Mentioned
55	D-CRLMC/1532/2026	RAKESH BEHERA	2026-01-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
56	D-CRLMA/516/2026	ADV.	2026-01-17	i) Synopsis, date chart and c. copy of order are not page mark as well as index. ii) Para no not correctly furnished in petition. iii) A. fee Rs.2.25/- to be paid.
57	D-CRLMC/1249/2026	LALATENDU SAMANTARAY	2026-01-17	1. Certified copy of annex-1 not filed.
58	D-CONTC/50067/2025	SURYAKANTA DASMOHAPATRA	2026-01-17	i) Opp. party nos. 2 4 and 6 not party in wp(c). ii) Page nos. 22 , 23, 31 to 35 not legible. iii) Page mark not correctly furnished in petition. iv) For further S.R.
59	D-WP(C)/618/2026	RAMAKANTA NAYAK	2026-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-WP(C)/1913/2026	PRANAYA KISHORE HARICHANDAN	2026-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page 53 not found.Paragraph not correctly mentioned affidavit of the I.A.
61	D-CRLMC/1534/2026	RAKESH BEHERA	2026-01-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
62	D-WP(C)/1208/2026	RAGHUNATH DASMOHAPATRA	2026-01-17	Welfare fund of Rs. 50/- not paid.
63	D-CONTC/674/2026	DR. JITENDRA KUMAR LENKA	2026-01-17	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY OTHER PETITIONERS
64	D-BLAPL/1680/2026	ASHOK DAS	2026-01-17	Lower Court case pending before the Court mentioned in prayer does not tally with cause title.
65	D-ABLAPL/1428/2026	PUSPAMITRA MOHAPATRA	2026-01-17	i) Sl. no. 4 repeated in petition. ii) paragraph no .not correct in Affidavit. iii) Page no.15 not neat and legible
66	D-WA/1917/2026	SAROJ KUMAR JEE, A.G.A	2026-01-17	Para no . L repeat in appeal memo.
67	D-WP(C)/949/2026	SAIBRATA RATH	2026-01-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-ABLAPL/1474/2026	SURYAKANTA DWIBEDI	2026-01-17	1. In the Paragraph 6 of the application mentioned Annexure-2 and paragraph -7 mentioned Annexure-3 not filled in the application and also not mentioned in the Index. 2. Annexure-1 not attested
69	D-CONTC/715/2026	ADV.	2026-01-17	CAUSE TITLE OF W.P(C) NO.8246/2025 BE FILED THEN PUT UP FOR SR
70	D-WP(C)/1277/2026	BAIVAV MISHRA	2026-01-17	Address of op-1 not furnished

71	D-WP(C)/2212/2026	RAGHUNATH DASMOHAPATRA	2026-01-17	Welfare fund of Rs. 50/- not paid
72	D-BLAPL/1691/2026	BISWAJIT NAYAK	2026-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D- ABLAPL/1432/2026	NIKUNJA KUMAR ROUT	2026-01-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name of the Informant be redacted from para-2 of the petition ii) Page no. 9 not legible and properly scanning
74	D- CRLMC/1254/2026	MANAS KUMAR CHAND	2026-01-17	1. Copy of the charge sheet to be filed.
75	D- ABLAPL/1366/2026	AMLAN SHAKTI PAUL	2026-01-17	1. In affidavit, surname of petitioner wrongly furnished.
76	D-WA/1877/2026	SATYA SMRUTI MOHANTY	2026-01-17	AU fee Rs 2.25/- to be paid i) Status of the parties not furnished. ii) wp (c) no. and date of order not mention in being aggrieved. iii) Type copy of page no. 86 to 91 are to be filed. iv) Neat copy of page no. 457-463 are to be filed. v) Legible copy of page no. 19 in I.A. no. 215/2026 to be filed. vi) Day of delay left blank in I.A. no. 216/2026.
77	D-WA/48761/2025	UMESH CHANDRA BEHURA,A.G.A	2026-01-17	i) Legible copy of page no.76,,134,145,168,170-179,,193,194,196,197,208,224,225,231,232,250,251,280,282,314,321,323, are to be filed.-84,86-97,100-105,107-117,134,145,147-150,152-153,155-165,168,170,-1 79,182-190,193,194,196,197,199-203,208,211,224,225,231,232,250,251,256-271,273-176,280,282 ,314,321,323,369 are to be filed. v) Neat copy of page no. 211,212 and 230 are to be filed.
78	D-CRLA/1358/2026	SK. ZAFARULLA	2026-01-17	Date of F.I.R. wrongly mentioned in date chart and para-3 of appeal memo
79	D- CRLMC/1258/2026	LALATENDU SAMANTARAY	2026-01-17	1. Certified copy of annex-1 not filed.
80	D- ABLAPL/1369/2026	BHABANI SANKAR DAS	2026-01-17	1. In affidavit, Sl. No 2 fathers name of the deponent wrongly furnished.
81	D-WP(C)/690/2026	SANDHYARANI PANI	2026-01-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 ,23 not neat.
82	D-WP(C)/769/2026	SUBHRANSU BHUSAN MOHANTY	2026-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A .Page 11 and 13 not neat.Serial no-4 affidavit in the I.A not correctly mentioned
83	D-WP(C)/1980/2026	BISWAJEET PATTNAIK	2026-01-17	petitioner no. 4 not executed Vnama
84	D-CONTC/671/2026	ADV.	2026-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 47 DAYS
85	D-CRLA/49/2026	ARJUNA CHARANA BEHERA	2026-01-17	Put up for S.R. after redacting the name of informant/appellant
86	D- ABLAPL/1378/2026	AMULYA RATNA PANDA	2026-01-17	1. Complete FIR copy not filled.
87	D-CONTC/593/2026	PRONOY MOHANTY	2026-01-17	PAGE NOS. 13 AND 14 NOT LEGIBLE
88	D-WP(C)/692/2026	SANDHYARANI PANI	2026-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 and 21 not neat.D.Fee of OSBC RS.50/- not paid.
89	D-WP(C)/1124/2026	LALITENDU MISHRA	2026-01-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Hologram of Rs 50/- to be paid On V.Nama
90	D-WA/54540/2025	RATIKANTA MOHAPATRA	2026-01-17	ii) Status of respondents not furnished. Put up for SR after removal of defects and calculation of limitation after disposal of I.A. no. 5027/2025
91	D-WP(C)/996/2026	SUDHANSU SEKHAR JENA	2026-01-17	Synopsis and date chart not filed
92	D-WP(C)/1028/2026	NIRANJAN BISWAL	2026-01-17	Welfare fund of Rs. 50/- not paid
93	D-WP(C)/678/2026	PRADIPTA KISHORE BHUYAN	2026-01-17	1.Paragraphs not correctly mentioned in declaration in I.A

94	D-BLAPL/1679/2026	SUBHAM SATAPATHY	2026-01-17	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
95	D-CONTC/807/2026	ADV.	2026-01-17	i) wp (c) no. wrongly furnished in para no. 6. ii)page mark not properly.
96	D-CRLMP/1000/2026	SIVA SANKAR CHAINI	2026-01-17	.Subject Code incorrectly Mentioned
97	D-FAO/1536/2026	ADAM ALI KHAN	2026-01-17	1. Period of Delay 148 DAYS
98	D-WP(C)/55459/2025	KAISARUN NISHA	2026-01-17	1. Rs 50 /- not paid in V.nama
99	D-CRLLP/38933/2025	BISWAJIT MOHAPATRA	2026-01-17	.Earlier affidavit disclosing the details of the victim/petitioner be kept in a sealed cover.
100	D-WA/1893/2026	GYANA RANJAN MAHAPATRA	2026-01-17	Neat and legible copy of page no.54,55,60,62-65,68,77 are to be filed.
101	D-WP(C)/766/2026	GOPAL PRASAD JENA	2026-01-17	.Subject Code Not Furnished .
102	D-RSA/1902/2026	DIPTI RANJAN BHOKTA	2026-01-17	1.D.C.Fee of Rs.288/- to be Paid. 1.Appellant No-9 being Dead,Her P.L.Rs be substituted.2.Put up for further S.R after Payment of D.C.Fee for limitation.
103	D-ABLAPL/1251/2026	SANJIB KUMAR BHANJADEO	2026-01-17	1 The name of the petitioner mentioned in Cause Title Affidavit and V. nama appears to be a male person whereas his name has been mentioned as female person i.e. Wife of
104	D-WP(C)/623/2026	ITISHREE TRIPATHY	2026-01-17	1.Annexure-1 not Legible
105	D-WP(C)/872/2026	SIDDHANT SARANGI	2026-01-17	14-NOT PROPERLY INDEXED.
106	D-CRLMC/1510/2026	PRAMOD KUMAR ROUT	2026-01-17	14-NOT PROPERLY INDEXED. 1. Subject code not correctly furnished in Index and Assessment slip. 2. Name of the both parties not furnished in V.nama. 3. NBW order dated not correctly furnished in Prayer of the I.A. petition.
107	D-BLAPL/1642/2026	PRASANTA KUMAR JENA	2026-01-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
108	D-WP(C)/1006/2026	TRILOCHAN PANIGRAHI	2026-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure-1 not page marked after page no. 20
109	D-CRLA/1333/2026	PRAKASH CHANDRA SETHI	2026-01-17	1.Name of the court, date of order and case no not furnished in the being aggrieved para.2. Dist. not mentioned in the address of the Resp
110	D-CONTC/787/2026	ADV.	2026-01-17	Page mark not correctly furnished in index
111	D-ABLAPL/1255/2026	DALIRANI BEHURAY	2026-01-17	1. Index is not properly paginated
112	D-ABLAPL/1363/2026	JUGALA KISHORE PANDA	2026-01-17	1. Annexure-1 not attested.
113	D-CRLA/1327/2026	SOUMYA MISHRA	2026-01-17	Status of the appellants not furnished.
114	D-WA/2085/2026	SUBHADUTTA ROURAY	2026-01-17	Status of the parties not furnished.
115	D-WP(C)/858/2026	ARUPANANDA GOSWAMY	2026-01-17	.Petition not correctly addressed to Honorable Court
116	D-WP(C)/702/2026	MANAS KUMAR CHAND	2026-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
117	D-CONTC/587/2026	ADV.	2026-01-17	Code NOT CORRECT
118	D-WP(C)/1003/2026	GURUDUTTA KAR	2026-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Name of adv. not in capital letter in Vnama.

119	D-WP(C)/1088/2026	RASHMI KANTA ACHARYA	2026-01-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
120	D-CRLA/1330/2026	PRAKASH CHANDRA SETHI	2026-01-17	1. Date of order, case no and name of the court not furnished being aggrieved para.
121	D-ABLAPL/1361/2026	DURGA PRASAD DHAL	2026-01-17	1. G.R case no left blank in paragraph 1 of the application.
122	D-WP(C)/634/2026	SANJAY KUMAR PATRA	2026-01-17	1. Letter Number and date not mentioned in Date chart chart and para-1
123	D-WP(C)/1049/2026	ASWINI KUMAR DASH	2026-01-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/870/2026	GOPAL PRASAD JENA	2026-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-ABLAPL/1402/2026	TARA PRASAD MOHAPATRA	2026-01-17	PAGE NO.9 PARTIALLY NEAT
126	D-BLAPL/1643/2026	RONALISHA PRADHAN	2026-01-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
127	D-WP(C)/686/2026	PRADIPTA KISHORE BHUYAN	2026-01-17	Paragraps nit correctly furnished i declaration in I.A.
128	D-WP(C)/1027/2026	NIRANJAN BISWAL	2026-01-17	Welfare fund of Rs.50/- not paid.
129	D-WP(C)/1983/2026	MANAS ANKIT BOHIDAR	2026-01-17	Annexure-5 wrongly mentioned in page-7
130	D-WP(C)/1773/2026	GOPABANDHU DASH	2026-01-17	1.Deficit courts fee Rs6/- not paid.
131	D-CRLA/1465/2026	DEBASNAN DAS	2026-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision not furnished in the I.A. NO.189/2026.2. status of the appellatant not furnished.
132	D-CONTC/54428/2025	RUPESH KUMAR KANUNGO	2026-01-17	THE WORD VERSUS BE WRITTEN BELOW THE PETITIONER 2.IN PAGE NO.2 THE WORD PETITIONER BE ALSO CORRECTED AS PETITIONERS
133	D-ABLAPL/1395/2026	PRAFULLA KUMAR BISWAL	2026-01-17	As per FIR details date of disp.of not furnished in ref. certificate
134	D-WP(C)/714/2026	SANDIPAN MISHRA	2026-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
135	D-BLAPL/1620/2026	SITIKANT MISHRA	2026-01-17	1-COURT FEE IS DEFICIENT. 1.Lower Court case incorrectly mentioned in the petition. 2.Court fees of Rs.10/- not paid(Only Rs.2/- paid) in V.nama. 3.Hologram of Rs.50/- not affixed in V.nama.
136	D-CRLMP/1440/2026	ABHAYA KUMAR PARIDA	2026-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
137	D-CRLMP/1487/2026	RABI NARAYAN PANDA	2026-01-17	provision of law not correct, nomenclature to be correct in entire petiton further SR. 2..Subject Code incorrectly Mentioned
138	D-CMAPL/2201/2026	ADV.	2026-01-17	Put up for SR after filing of c. copy of impugned order.
139	D-WP(C)/1025/2026	NIRANJAN BISWAL	2026-01-17	Welfare fund of Rs.50/- not paid.
140	D-WP(C)/2078/2026	RANJIT MOHANTY	2026-01-17	14-NOT PROPERLY INDEXED.
141	D-CRLA/1587/2026	BIREN SANKAR TRIPATHY	2026-01-17	1.Provision of Law Not furnished in I.A. No.196/2026. 1 Age of the petitioner not tally with judgement.2. D.C.fee Rs.50/- to be paid on v.nama.3. Name of the victim/Informant shall not be reflected in the petition. put up for further S.R
142	D-BLAPL/1617/2026	KIRTAN BADHEI	2026-01-17	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
143	D-RSA/1465/2026	PITAMBAR PANDA	2026-01-17	1. Court Fee Rs.311/- Payable Not Paid 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/-Not Paid. Decree Rs x (b) Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid 3.Date mentioned in the A-1 does not tally with the Index.4.Put up for

				further S.R after payment of C.Fee and rectification for computing the period of limitation
144	D-WP(C)/764/2026	PRASANTA KUMAR SATAPATHY	2026-01-17	Page 12 to 14 not neat.
145	D-WP(C)/675/2026	PRADIPTA KISHORE BHUYAN	2026-01-17	1 paragraphs not correctly furnished declaration in I.A.
146	D-WP(C)/1023/2026	NIRANJAN BISWAL	2026-01-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. page no. 43 not available.Welfare fund of rs.50/- not paid.
147	D-WP(C)/2205/2026	RAGHUNATH DASMOHAPATRA	2026-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER.
148	D-WP(C)/1047/2026	MANOJ KUMAR MOHANTY (2)	2026-01-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per index annexs.7 to 10 not properly mentioned in the petition.2. page no. 59 not neat and legible.
149	D-BLAPL/1468/2026	DIPTI RANJAN BHOKTA	2026-01-17	1. Copy is not served. 2.V.G.R. case No. is not correctly furnished in Para -9 of the petition
150	D-RSA/1526/2026	LAXMINARAYAN PATEL	2026-01-17	1.D.C.Fee of Rs.288/-to be Paid. Put up after payment of D.C.Fee for computing the period of limitation
151	D-WP(C)/754/2026	ACHYUTANANDA PATTANAİK	2026-01-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
152	D-WP(C)/2209/2026	RAGHUNATH DASMOHAPATRA	2026-01-17	4-AFFIDAVIT/VERIFICATION NOT PROPER.
153	D-ABLAPL/1407/2026	LAMBODOR ACHARI	2026-01-17	1. G.R.case and P.S. case are not correctly furnished in Synopsis. 2. Annexure 1 is not paginated properly and Page No. 9 is not legible.
154	D-ABLAPL/39909/2025	ASISH CHANDRA RATH	2026-01-17	1. Vakalatanama be kept in sealed cover. A fresh Vakalatanama be filed without the name, other details and signature of the Petitioner, who is step mother of the Victim.
155	D-ABLAPL/1431/2026	RAMESH CHANDRA BHOI	2026-01-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition.) Name of the victim be redacted from para -2 of the petition.ii) For further S.R
156	D-CONTC/669/2026	AMIYA KUMAR MOHANTY	2026-01-17	Xerox copy of order not filed. i)Page mark of Index not tally with Book mark.ii) H.C.B.A.M.W.S. of Rs. 50/- not filed.iii) Synopsis and Date chart not page marked.iv) Postal receipt not filed v) For further S.R. after removal of defect.vi) Page nos. 46, 48, and 52 not legible.
157	D-CRLMC/1530/2026	BASUDEV BARIK	2026-01-17	1. Date of order not correctly furnished in 14th line of the para no.3.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 17-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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